

**CONSTITUTION (THIRTY-SECOND
AMENDMENT) BILL****RECOMMENDATION TO RAJYA SABHA TO
APPOINT MEMBERS TO JOINT COMMITTEE**

SHRI DARBARA SINGH (Hoshiarpur): I beg to move:

"That this House do recommend to Rajya Sabha that Rajya Sabha do appoint nine members of Rajya Sabha to the Joint Committee on the Bill further to amend the Constitution of India in the vacancies caused by the retirement of Sarvashri Lal K. Advani, K. Chandrasekharan, Salil Kumar Ganguli, Bhupesh Gupta, Roshan Lal, Om Mehta, V. B. Rayu, Mulka Govinda Reddy and Shrimati Aziza Imam from Rajya Sabha and do communicate to this House the names of the members so appointed by Rajya Sabha to the Joint Committee.

MR. SPEAKER: The question is:

"That this House do recommend to Rajya Sabha that Rajya Sabha do appoint nine members of Rajya Sabha to the Joint Committee on the Bill further to amend the Constitution of India in the vacancies caused by the retirement of Sarvashri Lal K. Advani, K. Chandrasekharan, Salil Kumar Ganguli, Bhupesh Gupta, Roshan Lal, Om Mehta, V. B. Rayu, Mulka Govinda Reddy and Shrimati Aziza Imam from Rajya Sabha and do communicate to this House the names of the members so appointed by Rajya Sabha to the Joint Committee."

The motion was adopted.

12.03 hrs.

DEMANDS FOR GRANTS—Contd.**MINISTRY OF DEFENCE—contd.**

MR. SPEAKER: The House will now take up further discussion and voting on the Demands for Grants

under the control of the Ministry of Defence. The time taken is 3 hours and 40 minutes and the balance is 2 hours and 20 minutes.

SHRI S. M. BANERJEE (Kanpur): When will the Minister reply to the debate?

THE MINISTER OF WORKS AND HOUSING AND PARLIAMENTARY AFFAIRS (Shri K. Raghu Ramaiah): Since there are a number of Members who want to take part in the debate, the Minister will reply a little later. I will consult Members and then say when the Minister would like to reply to the debate.

SHRI SHIVAJI RAO S. DESHMUKH (Parabhani): It is a proud privilege for me to support the Demands of the Ministry of Defence.

Great have been the Defence Ministers of this country, greater have been the Generals and the greatest have been the jawans of the Defence forces throughout the recorded history of this country.

The defence environment of this country is naturally dependent on so many conditions in world politics over which this House, this country or this region has absolutely no control. Taking the safety of this country into consideration, I have a humble submission to make, namely that the Defence Demands which have been put forward for the consideration of this House are too meagre to warrant attention, too meagre to give an assurance of effective defence against any real threat in future.

The Defence Budget for the last three or four years has been rising in direct proportion to the rise in the dearness allowances of the armed personnel, meaning thereby that there has not been any significant increase either in equipment purchases or aircraft acquisition or in the